

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **04.06.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Ananda Vikatan Productions Pvt Ltd  
Vs  
Transportwale 5D Technologies LLP

**MAIN PETITION NUMBER** : CP(IB)/67(CHE)/2022

**(IA/MA) APPLICATION NUMBERS**

IA/1331(CHE)/2024; IA/1332(CHE)/2024

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**ORDER**

**IA/1331(CHE)/2024**

Present: Ld. Counsel Shri. A G Sathyanarayana for the Applicant / IRP.

This application has been filed to take on record the status report of the CIRP as on 17.05.2024.

Report is taken on record, subject to all just exceptions.

IA/1331(CHE)/2024 is accordingly **disposed of**.

**IA/1332(CHE)/2024**

Present: Ld. Counsel Shri. A G Sathyanarayana for the Applicant / IRP.

This application has been filed to take on record the list of creditors and the report certifying the constitution of committee of creditors.

Report and list are taken on record, subject to all just exceptions.

IA/1332(CHE)/2024 is accordingly **disposed of**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)